

model houses will be retained and kept under observation from various points of view in order to determine the advisability of a more wide-spread adoption of any of the designs. The houses might actually be lived in by selected staff so that their practical usefulness could be judged.

EVACUEE AGRICULTURAL LAND IN U. P.

***345. Shri M. L. Agrawal:** (a) Will the Minister of **Rehabilitation** be pleased to state whether Government have decided to settle the evacuee agricultural land in U.P. with displaced persons from West Pakistan who have verified claims of agricultural land?

(b) If so, what is the acreage of such agricultural land which is available?

(c) What is the number of displaced persons whose verified claims relate to agricultural land?

(d) What would be the basis for the allotment or assignment of such land to the claim holders?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes, to non-Punjabi Displaced Persons.

(b) Over 1,100 groves of the value of Rs. 38 lakhs are immediately available and their allotment is in progress. Information regarding lands is being collected.

(c) About 6,000 in U.P.

(d) The matter is under consideration.

HANDLOOM CLOTH

***346. Shri Jhulan Sinha:** Will the Minister of **Commerce and Industry** be pleased to state the prospects for the export of handloom cloth from our country and the position as it obtains now?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 63.96 million yards of handloom cloth were exported during 1953 as against 55.04 million yards exported in 1952 showing an increase of 8.92 million

yards. With measures which are now being taken by the All-India Handloom Board it is expected that exports of handloom cloth will be further stimulated.

OIL CESS

***347. Shri Dabhi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government have taken any decision on the Planning Commission's suggestion to impose a cess on edible oils produced by oil mills; and

(b) if so, what that decision is?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir.

(b) Does not arise.

EXCHANGE OF ENCLAVES

***348. Shri Krishnacharya Joshi:** Will the **Prime Minister** be pleased to state:

(a) whether any agreement has been reached between India and Pakistan on the exchange of enclaves; and

(b) if not, the stage at which the negotiations between the two Governments have reached so far?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). An agreement has been reached in principle between the two Governments that Cooch-Bihar enclaves in East Bengal and East Bengal enclaves in Cooch-Bihar should be exchanged. An Indo-Pakistan Conference was accordingly held in Calcutta from the 30th September, 1953 to the 3rd October, 1953 to consider the terms of such exchange. At that Conference, even though some agreement was reached in regard to the rights of the nationals at present resident in these enclaves, no agreement could be reached on the main issue of giving additional territory to West Bengal for the extra territory

proposed to be transferred to Pakistan.

EMPLOYEES IN SINDRI FACTORY

*349. **Pandit D. N. Tiwary:** Will the Minister of Production be pleased to state the number of employees drawing a salary of Rs. 500/- and above at Sindri Fertiliser Factory?

The Minister of Production (Shri K. C. Reddy): Sixty.

POWDERED MILK

*350. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state :

(a) the total quantity of powdered milk, imported into India during 1952-53 ;

(b) how much of this was on Government account;

(c) whether there are any concerns in this country manufacturing this article; and

(d) if so, their total output during 1952-53?

The Minister of Commerce (Shri Karmarkar): (a) 196,465 cwts. (Including skimmed milk).

(b) Separate figures of imports on Government account are not available.

(c) No, Sir.

(d) Does not arise.

फोर्ड प्रतिष्ठान विशेषज्ञ

*३५१. श्री रघुनाथ सिंह : क्या वाणिज्य तथा उद्योग मंत्री बताने की कृपा करेंगे :

(क) क्या फोर्ड प्रतिष्ठान दल के कुटीर उद्योग विशेषज्ञों ने राज्यों में कुटीर उद्योगों के विकास के सम्बन्ध में केन्द्रीय अथवा राज्य सरकारों को कोई सिफारिशें की हैं; तथा

(ख) यदि हां, तो उनकी मुख्य सिफारिशें क्या हैं ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No, Sir, The Team has not yet sent its report.

(b) Does not arise.

DEVELOPMENT OFFICERS

31. **Shri Hem Raj:** Will the Minister of Planning be pleased to state:

(a) the number of Development Officers who have been trained during 1952-53 and 1953-54 for Community Projects and National Extension Service Blocks;

(b) the names of the places in the different States where they are trained; and

(c) their requisite qualifications and the method of their selection for the purposes of training and service?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c).

A short orientation training programme was organised by the Community Projects Administration at Nilokheri in July-August, 1952, for 71 Project Executive Officers selected by the State Governments for employment on the Community Projects/Development Blocks allotted to them in 1952-53. For the officers employed on the Community Development and N.E.S. Blocks allotted during 1953-54, the State Governments themselves arranged for their training at the Extension Training Centres or in Project areas. The Community Projects Administration is now arranging to set up three centres to provide training for the administrative staff working in the Community Projects and N.E.S. Blocks. These centres will be located at Hyderabad, Nilokheri and D. V. C. area (Bihar) and will start functioning from the 1st of April, 1954. Training at the Centres will be given to the Block Development officers deputed by the State Governments.

COTTAGE INDUSTRIES IN RAJASTHAN

32. **Shri Karni Singhji:** Will the Minister of Commerce and Industry be pleased to state the amount given